

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-03/2022/13441 /A**

From :- Shri Gautam Baruah  
Registrar General  
Gauhati High Court  
Guwahati.

To,  
Shri Rafique Ahmed Tapadar  
Registrar (Judicial)  
Gauhati High Court, Guwahati

Dated Guwahati, the 17<sup>th</sup> December, 2022

Sub:- **Permission to avail HTC**

Ref:- Your letter dated 13.12.2022

Sir,

With reference to the above, I am directed to inform that you have been granted permission to avail Home Travel Concession (HTC) for the block period of 2020-2021 (by way of carry forward) w.e.f. 23.12.2022 to 01.01.2023 to visit your hometown Karimganj along with your wife and children, by the shortest possible route, as per existing Rules, with casual leave on 23.12.2022, 27.12.2022 and 28.12.2022.

Thanking you,

Yours faithfully

Sd/-

**REGISTRAR GENERAL**

**Memo NO. HC.VII-03/2022/13442-13444/A, dated 17/12/2022**  
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and to take necessary steps for allotment of budget.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps to upload this letter in official website of this Hon'ble Court

  
**REGISTRAR GENERAL**

16/12/22